

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 318 of 1995

Thursday, this the 11th day of July, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.M. Abraham, S/o Mathew,  
Kunnukara, Vadakkathil, Angadi, Ranni,  
(Group-D), Pathanamthitta Sub Division,  
Office of the Assistant Superintendent of  
Post Offices, Pathanamthitta.

.. Applicant

By Advocate Mr Sreeraj for Mr M.R. Rajendran Nair.

Vs

1. The Assistant Superintendent of Post Offices,  
Pathanamthitta Sub Division,  
Pathanamthitta.
2. The Senior Superintendent of Post Offices,  
Pathanamthitta Division, Pathanamthitta.
3. The Director General of Posts, New Delhi.
4. Union of India represented by Secretary  
to Government, Ministry of Communication,  
New Delhi.

.. Respondents

By Advocate Mr Saji Varghese for Mr P.R. Ramachandra Menon.

The application having been heard on 11th July 1996,  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks to quash A-4 order of the  
Director General of Posts, prescribing an upper age  
limit of 50 for promotion to Group 'D' posts. Applicant  
has crossed that age. This prescription has been quashed  
by us, by orders in O.A. 155/95. Applicant will

therefore be allowed to continue in service, in Group 'D'.

2. Application is allowed as aforesaid. Parties will suffer their costs.

Dated the 11th July, 1996.

*P V Venkatakrishnan*

P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*

CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure- A4: A true copy of the letter No.44-31/87-SPB.I dated 28.8.90 (para 1.2) communicated vide C.O. letter No. Recd/11-28/89 dated 11.9.90 issued by the 2nd respondent.

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